

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

**Petition Nos. 245/MP/2018  
& 98/MP/2018**

**Date: 14.12.2018**

To,

Shri Arup Ch. Sarmah  
GM (Commercial),  
ONGC Tripura Power Company Limited  
6<sup>th</sup> Floor, A Wing, IFCI Tower-61,  
Nehru Place, New Delhi- 110019

Sir,

**Subject: Petition No. 245/MP/2018-** Petition for relaxation of NAPAF for  
Palatana Project

**Petition No. 98/MP/2018-** Petition seeking extension of cut-off date  
of Palatana Project

**Ref:** Your letter no. OTPC/COMML/T-13/2018-19/059 dated 14.12.2018

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With reference to your letter dated 14.12.2018 on the above mentioned subjects, I am directed to inform that your request for adjournment of the hearing dated 19.12.2018 has been accepted. These petitions will be listed in the month of January, 2019 for which notice shall be issued.

**Sd/-**  
(T.D.Pant)  
Deputy Chief (Law)